

TO BE REVOKED IN PART II-SECTION 3-SUB-SECTION (11) OF
THE GAZETTE OF INDIA EXTRAORDINARY

.....

CENTRAL BOARD OF DIRECT TAXES

CORRECTING
GIFT-TAX

New Delhi, the 4th October, 1975

In the notification of the Central Board of Direct Taxes
No.S.O.727(B), dated 19th December, 1974, published at pages
2679 to 2680 of the Gazette of India Extraordinary, Part II-
Section 3-Sub-section (11), dated 19th December, 1974, at page
2679, in the heading, for "SUR-TAX" read "GIFT-TAX".

[No. 1119 / F.No.142(19)/73-EPL]

Sd/-
(O.P. B. BHATT)
Secretary, Central Board of Direct Taxes.

